

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

(COURT-II)

**Item No. 211
(IB)-452(ND)2017**

IN THE MATTER OF:

Power2sme Pvt. Ltd.

... Applicant/Petitioner

Vs.

JV Strips Ltd. & Ors

... Respondent

Under Section: 9 of IBC, 2016 (CIRP)

Order delivered on 13.03.2020

CORAM:

**MR. L.N. GUPTA
HON'BLE MEMBER (T)**

**CH. MOHD.SHARIEF TARIQ
HON'BLE MEMBER (J)**

**For the Applicant: None
For the Respondent: None**

ORDER

IA 1783/2020 filed in IB-452(ND)2017

No representation on behalf of the Applicant. The matter stands adjourned.

List the matter on 30th March 2020.

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**(L.N. GUPTA)
MEMBER (T)**

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**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**